

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 256 /Confdl. /2016
II-15-02/2005 (pt.-III), I-8-6/2001 (Pt. III)

Bilaspur, dated 31 / 03 /2016

Copy of order No. F.No. 3248/976/XXI-B/C.G./16 dated 31.03.2016 and order No. F.No. 3250/977/XXI-B/C.G./16 dated 31.03.2016 issued by the Additional Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (11) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (12) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (13) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (14)

(a) Shri Sudhir Kumar, Additional Director-II, Chhattisgarh State Judicial Academy, Old High Court Building, Bilaspur,

for information and compliance. He is directed to take charge at his new place of posting on or before 13th April, 2016. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately his handing/taking over charge reports to this Registry.

(b) Ku. Udai Laxmi Parmar, V Civil Judge Class-I, Raipur,

(c) Shri Abhishek Sharma, IV Civil Judge Class-I and Special Railway Magistrate, Raipur,

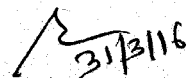
(d) Shri Avinash Tiwari, Civil Judge Class-I, Champa, District - Janjgir-Champa

They are directed to take charge at their new place of posting on or before 13th April, 2016.

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(2)

- (15) District & Sessions Judge, Raipur/Janjgir-Champa for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (16) District & Sessions Judge, Bilaspur/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Durg/ Rajnandgaon/ Koriya (Baikunthpur)/ Baloda-Bazar/ Balod/ Bemetara/ Bastar (Jagdalpur)/ Raigarh/ Kondagaon/ Kabirdham (Kawardha)/ Surajpur/ Dhamtari/ Mahasamund/ Surguja (Ambikapur)/ Korba/ for information.
- (17) Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Raj Bhawan, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


31/3/16

(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

//ORDER//

Raipur, dated 31.03.2016

F.No. 3248/976/XXI-B/C.G./16. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984) the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 252/ Confdl./2016 / II-15-02/2005 (Pt.II), 1-8-6/2001 (Pt.III), Bilaspur, dated 30th March 2016, withdrawing the services of Shri Sudhir Kumar, Additional Director-II, C.S.J.A., Bilaspur, the member of Higher Judicial Service from the High Court, appoints him Judge, Family Court, Mahasamund on deputation from the date he assumes charge of the office.

**By order and in the name of the
Governor of Chhattisgarh,**

(A. K. Singhal)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No 3249/976/XXI-B/C.G./16 Raipur, dated 31.03.2016

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 252/ Confdl./2016 / II-15-02/2005 (Pt.II), 1-8-6/2001 (Pt.III), Bilaspur, dated 30.03.2016,
2. Accountant General, Chhattisgarh, Raipur, for information
3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,

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4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
5. Shri Sudhir Kumar, Additional Director-II, C.S.J.A., Bilaspur, for information and necessary action.
6. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur, for information and necessary action.
7. State Information Officer, NIC, Chhattisgarh for publication in the forthcoming E- Gazette (Extra Ordinary)
8. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),

(Vijay Kumar Hota)
31/2/2016

(Vijay Kumar Hota)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department

**GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

//ORDER//

Raipur, dated 31.03.2016

F.No. 3250/977/XXI-B/C.G./16. In compliance of Memo No. 252/ Confdl./2016 / II-15-02/2005 (Pt.II), I-8-6/2001 (Pt.III), Bilaspur, dated 30.03.2016 and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdrawing the services of the following members of Lower Judicial Service specified in column (2) of the schedule below from the High Court of Chhattisgarh, places them under Law and Legislative Affairs Department, Government of Chhattisgarh and appoints them as mentioned in column (3) of Schedule, from the date they assume charge of their office, namely:-

Sr. No.	Name of Judicial Officer with present place of posting	Posted as
(1)	(2)	(3)
1.	Ku.Udai Laxmi Parmar, V Civil Judge Class-I, Raipur	Secretary, District Legal Services Authority, Dantewara
2.	Shri Abhishek Sharma, IV Civil Judge Class-I, and Special Railway Magistrate, Raipur	Deputy Secretary, C.G. State Legal Services Authority, Bilaspur
3.	Shri Avinash Tiwari, Civil Judge Class-I, Champa	Secretary, District Legal Services Authority, Durg

**By order and in the name of the
Governor of Chhattisgarh,**

(A. K. Singhal)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

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A R (C.F.)
3/13

Endt.No. 3251/977/XXI-B/C.G./16.

Raipur, dated 31.03.2016

Copy forwarded to,-

1. Registrar General, High Court of Chhattishgarh, Bilaspur, with refercnce to Memo No. 252/ Confdl./2016 / II-15-02/2005 (Pt.II), I-8-6/2001 (Pt.III), Bilaspur, dated 30.03.2016.
2. Accountant General, Chhattisgarh, Raipur.
3. District and Sessions Judge, Raipur /Janjgir-Champa.
4. Member Secretary, C.G. State Legal Services Authority, Bilaspur.
5. Chairman, District Legal Services Authority, Dantewara/ Durg
6. Ku.Udai Laxmi Parmar, V Civil Judge Class-I, Raipur
7. Shri Abhishek Sharma, IV Civil Judge Class-I, and Spccial Railway Magistrate, Raipur.
8. Shri Avinash Tiwari, Civil Judge Class-I, Champa.
9. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal.
10. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh Mantralaya, Raipur for perusal.
11. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur, for information and necessary action.
12. State Information Officer, NIC, Chhattisgarh for publication in the forthcoming E- Gazette (Extra Ordinary)
13. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
for information and necessary action.

(Handwritten signature)
21/3/2016

(Vijay Kumar Hota)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department